

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-10/2020

SHRI SANTOSH KUMAR KAR,
presently in Judicial Custody at .. **Applicant.**
Central Jail Colvale, Bardez,
Goa.

Versus

1. STATE OF GOA,
Through Public Prosecutor.

2. THE POLICE INSPECTOR,
Calangute Police Station. **Respondents**

Shri Vibhav Amonkar, Advocate for the Applicant.

Mr. G. Nagvenkar, Additional Public Prosecutor for the Respondents.

Coram:- Nutan D. Sardesai, J.

Date:- 19th June, 2020.

P.C.:

At the instance of Shri Nagvenkar, stands over on
30.06.2020.

Nutan D. Sardesai, J.

msr.